

National Company Law Tribunal


Allahabad Bench

CP NO. 31/Ald/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: LSV Polyinfra Pvt. Ltd.

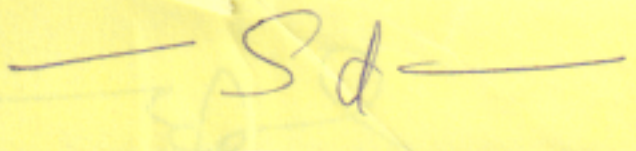
SECTION OF THE COMPANIES ACT: U/S 241./242 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS Santosh Pandey	PCS	Petitioner	
2.				

Advocate Sri Santosh Pandey for the petitioner. None for the respondents nor their counsel. The respondents are set ex-parte.

The matter be listed for final hearing on 18.07.2017. Meanwhile, the interim order shall continue.

Order Date: 01.06.2017
Sharad Srivastava


(H.P. CHATURVEDI, MEMBER (Judicial))